

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 24th APRIL, 2024, 10:30 A.M.

TP No. 03/CTB/2020(CP No. 300/MB/2017)

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	S.K. Shadija Global Pvt. Ltd. -Vs- Akash Shadija Global Pvt. Ltd.
Under Section	58 & 59 of Companies Act

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Jitendra Patnaik, Adv.

For Respondent (s)

Mr. Ayush Singh Solanki, Adv.

ORDER

Ld. Counsel, Mr. Jitendra Patnaik, appearing for the petitioner. Ld. Counsel, Mr. Ayush Singh Solanki, appearing for the respondent and submitted that settlement talks are going on between the parties. Hence, requested time to report settlement. Accordingly, matter is adjourned for reporting settlement by 12.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)